

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE**

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**LOK SABHA
UNSTARRED QUESTION No. 3935
TO BE ANSWERED ON FRIDAY, AUGUST 10, 2018/Shravana 19, 1940 (Saka)**

GST HELPLINE

†3935. SHRI SUSHIL KUMAR SINGH:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government is encouraging to seek Bill by customers/consumers for their every transaction to prevent tax evasion in the country and has decided to launch a helpline number for addressing the grievances of traders and complaints related to violation of existing rules under Goods and Services Tax (GST);
- (b) if so, the details thereof; and
- (c) whether any time limit has been fixed for launching the said helpline number and whether approval has been accorded for the said projects and if so, the details thereof?

**MINISTER OF STATE FOR FINANCE
(SHRI SHIV PRATAP SHUKLA)**

(a), (b) and (c) Yes Sir. The Government is encouraging to seek invoice (bill) by customers or consumers for their every transaction to prevent tax evasion in the country. Further, helpline number has been provided by the Government for addressing the grievances of traders and complaints related to violation of existing rules under Goods and Services Tax (GST). A National Call Centre "CBEC Mitra Helpdesk" is available to provide its services round the clock. Taxpayers can send e-mail to cbecmitra.helpdesk@icegate.gov.in or call on national toll free number 1800-1200-232.
